

NOTICE

Date of Publication :23-Feb-2021 Last Date: 09-Mar-2021

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Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Deficit Charges, if any (Rs.)
1	U-201811383	Rashid Khan Pathan	599-1989 (13)	
2	U-201908843	Mr. Laxman Venkatesan Adv for Defendants	4137-2010 (13)	
3	U-201909025	Snehal Marathe Adv for Defendant No.1	1250-2015 (13)	
4	U-201909261	M.C.G.M. for Adv S.M. Rawool-Tondwalkar	2558-2019 (5)	
5	U-201909630	M/s. K. Ashar & Co. Adv for Defendant	3408-2012 (40)	
6	U-201910203	A. K. Singh Adv for Plaintiff	2307-2012 (5)	
7	U-202000205	Yogesh Adhia Adv. for Plaintiff	8472-1986 (9)	
8	U-202000286	B. P. Shukla Adv. for Plaintiff	2220-2018 (5)	
9	U-202001514	Judicare Law Associates Adv. for Petitioner	3883-2012 (Record Dept.)	
10	U-202001765	Babita D. Tiwari Adv. for Plaintiff	200-2017-SUMMARY SUIT (13)	
11	U-202002005	Ram Ugrah Singh Adv. for Plaintiff	7956-2002 (13)	
12	U-202002052	Sanjay Laxman Daware (Def. in person)	1192-2017-SUMMARY SUIT (13)	
13	U-202002133	Mohammed Hussain Mojeznemah (Def. No. 3 in person)	8163-1986 (13)	
14	U-202002422	Ravi Thankaian Adv. for Def.	8208-1984 (13)	
15	U-202002594	K. R. Tripathi & Co. Adv. for Plaintiff	3626-2009 (9)	

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16	U-202002653	Mulani & Co. Adv. for Def.	3526-2010 (13)	
17	U-202002886	Vandana Santara Adv. for Petitioner	264-2019-MHP (54)	
18	U-202002919	APS Law Associates Adv. for Def.	42-2015 (13)	
19	U-202002939	Ajit V. Padyal (Def. in person)	94-2020-EXE.APPLN. (Exe. Dept.)	
20	U-202003125	M. V. Kini & co.	8905-2000 (13)	
21	U-202003481	Shehbaz Anees sayed	724-2018 (9)	
22	U-202003498	Ashoka Buildcon Pvt Ltd	391-2014 (13)	
23	U-202100174	Adv Girish B. Kedia	423-2020-COMMERCIAL SUIT (31)	
24	U-202100365	Ratan Anshiram Balchandani	3443-2010 (15)	
25	U-202100366	Ratan Anshiram Balchandani	3779-2010 (15)	
26	U-202100683	Madhuru R. Raibagkar	1301-2011 (5)	
27	U-202100728	Gayatri R. Thakkar	179-2015-SUMMARY SUIT (Record Dept.)	
28	U-202100769	Amit H. Mehta	33-2021 (6)	
29	U-202100775	Adv Manoj Agiwal	493-2020-SUMMARY SUIT (13)	
30	U-202100866	Aslam Patel	7288-2004 (59)	

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31	U-202100882	Adv. J. S. Jamkhad	5207-2020-STAMP NO. (12)	
32	U-202100960	AZB & Partners	7436-2004 (7)	
33	U-202100961	M/s Jhangiani, Narula & Associates	7463-2004 (7)	
34	U-202100968	Adv. Jitendra Kumar Tiwari	1027-2019 (11)	
35	U-202100969	Adv. Jitendra Kumar Tiwari	1707-2013 (11)	
36	U-202100990	L. K. Tripathi	842-2018 (5)	
37	U-202101001	Nagubai Karade	77-2017-STAY APPLN.-CIV (19)	
38	U-202101002	Nagubai Karade	157-2017-MISC.APPEAL (19)	
39	U-202101003	Nagubai Karade	88-2019-MISC.APPLN.-CIV (19)	
40	U-202101021	Adv. Seema K. Chopda	1328-2017 (3)	
41	U-202101038	Ashok M. Saraogi	986-2019 (12)	
42	U-202101042	M/s Bilawala & Co.	38-2019-COMMERCIAL SUIT (31)	
43	O-201804307	Shri. M.B. Jadhav (Government Pleader) Adv for Defendant	3099-2013 (12)	
44	O-201900255	K.D. Shukla & Co. Adv for Plaintiff	3034-2010 (Record Dept.)	
45	O-201903342	Deepak Chitnis – Chiparikar & Co	2441-2008 (5)	

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46	O-201904041	M/s. Sunil & Co., Adv for Defendant	8584-2000 (Record Dept.)	
47	O-202000258	Santosh Sanjkar Adv. for Plaintiff	375-2017-SUMMARY SUIT (13)	
48	O-202000581	Imtiaz Ahmed Raibakker Adv. for Plaintiff	562-2016 (13)	
49	O-202000757	Parag Kale Adv. for Def.	4562-2010 (13)	
50	O-202000895	Sheena Patil Adv. for Def.	50-2017-SUMMARY SUIT (13)	
51	O-202001189	Adv. Milind R. Deshpande for Defendant	3189-2018 (9)	
52	O-202100010	Adv Deven A. Jogdeo	217-2017 (13)	
53	O-202100117	Adv Balbheem Patil	271-2016-SUMMARY SUIT (13)	
54	O-202100159	Adv Mukesh Y Dongange	562-2016 (19)	
55	O-202100223	Jagdish Ramniklal Padia & ors	7353-2006 (3)	
56	O-202100233	Singhi & Co.	59-2017-MISC.APPEAL (19)	
57	O-202100234	Singhi & Co.	31-2014-MISC.APPEAL (19)	
58	O-202100236	Singhi & Co.	30-2014-MISC.APPEAL (19)	
59	O-202100237	Singhi & Co.	36-2013-MISC.APPEAL (19)	
60	O-202100238	Singhi & Co.	9-2014-MISC.APPEAL (19)	

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61	O-202100251	Adv Sampanna Walawalkar	1813-2018 (20)	
62	O-202100357	Adv. Hajra N. Shaikh	19-2019-COMMERCIAL SUIT (31)	
63	O-202100380	Adv. Manda Chavan (Third Party Application)	66-2021 (11)	
64	O-202100386	Sanjeev Kanchan & Co.	319-2020-COMMERCIAL SUIT (31)	